OFFER OPENING PUBLIC ANNOUNCEMENT

PAREKH DISTRIBUTORS LIMITED

Registered Office: 3rd Floor, Jash Chambers, Sir P. M. Road, Fort, Mumbai - 400001.
Telfax: 022-66101718; E-mail: sanjeev.shah1711@gmail.com

This Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer') on behalf of **Mr. Gopal Shekhawat, Mrs. Pratibha Shekhawat and Gopal M Shekhawat (HUF)** (hereinafter collectively referred as 'Acquirers') pursuant to and in compliance with Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ('SEBI (SAST) Regulations, 2011') in respect of Open Offer for acquisition of 25,500 Equity Shares of ₹ 10/- each, constituting 25.50% of the paid up and voting equity share capital of **Parekh Distributors Limited** (hereinafter referred to as the 'PDL' or 'Target Company'). The Detailed Public Statement ('DPS') with respect to the aforementioned Offer was published on February 10, 2012 in all editions of **Financial Express (English), Janasatta (Hindi),** and **Mumbai Lakshadweep (Marathi)**.

1. The Offer Price is ₹ 10/- (Rupees Ten only) per Equity Share ('Offer Price'). There has been no revision in the Offer Price.
2. The Committee of Independent Directors ('IDC') of the Target Company recommends acceptance of the Open Offer given by Acquirers and believes that the Offer price is fair and reasonable, in the light of the following:
   - The Book Value per Equity Share of the Target Company as per the un-audited & certified financial results as on 30.09.2011 is negative, while the Offer Price being offered by the Acquirers is ₹ 10/- per Equity Share.
   - The Fair Value per Equity Share of Target Company as per the Valuation Report dated February 08, 2012 certified by M/s. B Y & Associates, Chartered Accountants (FRN - 123423W) having office at 510-513, Apeejay House, Mumbai Samachar Marg, Fort, Mumbai - 400023; Tel.: 022-43215000; Fax: 022-43215014, E-mail: office@byca.in., is ₹ 1/- (Rupees One Only) while the Offer Price being offered by the Acquirers is ₹ 10/- per Equity Share.

   The recommendation of IDC was published in the above mentioned newspapers on April 27, 2012.
3. There has been no Competitive Bid to this Offer.
4. The Letter of Offer (LoF) has been dispatched to all the Equity Shareholders of Target Company on April 24, 2012 (Tuesday).
5. A copy of the LoF along with Form of Acceptance cum Acknowledgement ('Form of Acceptance') is also available on Securities and Exchange Board of India ('SEBI') website (http://www.sebi.gov.in). Registered / Unregistered Shareholders, if they so desire may also apply on the Form of Acceptance downloaded from the SEBI's website. Further, in case of non-receipt / non-availability of the Form of Acceptance, the application can be made on plain paper along with the following details:
   i. In case of Physical Shares: Name, Address, Distinctive Numbers, Folio No.s, Number of Shares tendered together with the original Equity Share certificate(s), valid Transfer Deeds with the details of the buyer kept blank.
   ii. In case of Dematerialized Shares: Name, Address, Number of Equity Shares held, Number of Equity Shares tendered, DP name, DP ID, Beneficiary Account Number and a photocopy or counterfoil of the delivery instructions in "Off market" mode, duly acknowledged by the Beneficial Owners Depository Participant, in favour of the Special Depository Account:

DP Name	:	Stock Holding Corporation of India Limited
Account No.	:	1601010000393066
Depository	:	Central Depository Services (India) Limited
Account Name	:	PAREKH DISTRIBUTORS LTD - OPEN OFFER - OPERATED BY - ADROIT

   iii. The original Share Certificate(s), valid Transfer Deed(s) duly signed and witnessed, Form of Acceptance and other documents as may be specified in the Letter of Offer should be sent only to the Registrar to the Offer - Adroit Corporate Services Private Limited, 19, Jaferbhoy Industrial Estate, 1st Floor, Makwana Road, Marol Naka, Andheri (East), Mumbai-400 059 either by Registered Post / Courier, at their own risk or by hand delivery so as to reach on or before the closing of the business hours on the Date of Closure of the Offer i.e. May 15, 2012 (Tuesday).
6. In terms of Regulation 16(1) of the SEBI SAST Regulations, 2011, the Draft Letter of Offer had been submitted to SEBI on February 17, 2012. We have received the final observations letter dated April 13, 2012 on April 16, 2012 in terms of regulation 16(4) of the SEBI SAST Regulations, 2011 from SEBI which have been incorporated in the LoF.
7. **Schedule of Activities:**

Activities	Date & Day
Public Announcement (PA) Date	February 3, 2012 (Friday)
Detailed Public Statement (DPS) Date	February 10, 2012 (Friday)
Last date for making a Competing Offer	March 5, 2012 (Monday)
Identified Date*	April 17, 2012 (Tuesday)
Date when Letter of Offer were dispatched	April 24, 2012 (Tuesday)
Date of Opening of the Offer	May 02, 2012 (Wednesday)
Date of Closure of the Offer	May 15, 2012 (Tuesday)
Date of communicating the rejection / acceptance and payment of consideration for the acquired shares	May 25, 2012 (Friday)

**Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent.*

Issued by Manager to the Offer

ASHIKA
Growing & Sharing with You

ASHIKA CAPITAL LIMITED
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Contact Person: Mr. Niraj Kothari / Mr. Pranav Nagar

For and on behalf of Mr. Gopal Shekhawat, Mrs. Pratibha Shekhawat and Gopal M Shekhawat (HUF)

Place : Mumbai
Date : April 28, 2012